Auditors' Certificate on Maintenance of Balance in Escrow Account/s for the Quarter / Year ending:

(to be submitted by non-bank Payment Aggregator – Online, Payment Aggregator- Physical to respective Regional Office of DPSS, RBI within a fortnight from the end of Quarter / Year)

(Amount in Rs.)

C	1	(Amount in Rs.)		
Sr. No.	Items		Comments from the Auditor/s	
1.	Name & Address of the P.			
2.	Name & Address of the A			
3.	Escrow Bank Details like	(1) Escrow Account 1: Name of the Bank Branch Address Account No.		
		(2) Escrow Account 2: Name of the Bank Branch Address Account No.		
4.	Outstanding Liability (amount due to the merchants and settled to the escrow by acquiring banks) of the entity at the beginning of the Quarter / Year		₹	
5.	Escrow account(s) balance at the beginning of the Quarter / Year		Escrow Account 1	Escrow Account 2
6.	Debits to Escrow account(s) during the quarter / year a. Payments to onboarded merchants, towards sale or goods / services / investments b. Refund to be credited to the payer for the reversals		Escrow Account 1	Escrow Account 2
			₹	₹
	of purchase transactions c. Payment to another PA or PA – CB – I who is part of the transaction flow, for ultimate settlement of		₹	₹
	funds to the merchant d. Payment to any other account (third party), on specific direction of a merchant, having physical or		₹	₹
	online presence with lakh or an annual explakh, provided the this interfaces with the pagoods, services or invunderlying transaction	₹	₹	
7.	e. Payment of commissi Credits to Escrow accoun		Escrow	Escrow
			Account 1	Account 2

	Receipt of funds from payers for merchants, onboarded towards purchase of goods / services /	₹	₹		
	investments b. Receipt of funds from other PAs for settlement to	₹	₹		
	their merchant				
	c. Refunds thereof initiated by merchants (failed /				
	disputed / returned / cancelled transactions) d. Pre-funding through own / merchant's funds.				
	e. Payment received for onward transfer to merchants				
	under promotional activities, incentives, cash-backs, etc				
8.	Escrow account(s) Balance at the end of the Quarter / Year	₹	₹		
9.	Outstanding Liability (amount due to the merchants and	₹			
	settled to the escrow by acquiring banks) of the entity at the end of the quarter / year				
10.	The auditor shall verify the outstanding liability of the				
	entity with the closing balance of the escrow account(s)				
	on daily basis. Whether the escrow account(s) had				
	sufficient balance to cover the outstanding liability of the				
	entity at all times?				
	If No,				
	(i) number of days of shortfall in balance				
	(ii) amount short in escrow account(s) on each of the days there was shortfall				
	If yes, (i) Least amount by which escrow balance				
	exceeded outstanding liability of the entity at EOD during the quarter.				
	·				
	(ii) Date on which escrow balance exceeded outstanding liability of the entity at EOD by the least				
11.	amount during the quarter. (i) Minimum balance in each of the escrow account(s)				
1.	separately during the Quarter / Year				
	(ii) Maximum balance in each of the escrow account(s)				
	separately during the Quarter / Year				
12.	Number of merchants registered for payments with				
	each bank separately:				
	(i) At the beginning of Quarter / Year (ii) At the end of Quarter / Year				
13.	Transaction wise details of inter-escrow transfers to be				
	submitted in the table given below.				

		Inter-Escrow Account 1	ransfer Details	
Sr. No.	Date	Name of the Escrow Account debited (Escrow 1 or 2)	Transaction Amount	Remarks

Other information:

- a) Average time taken for payments to merchants:b) Any other information that Auditor may like to indicate for the purpose of this certificate:

Place:	
Date:	Signature:
Stamp:	Name and Designation: